

DIVISION BENCH
COURT - II

P-105

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/28(KB)2023

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14TH MAY 2024

IN THE MATTER OF	INDUSIND BANK LTD. VS PRADIP KUMAR BASU
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Subhankar Chakraborty, Adv.] For the Financial Creditor
Mr. Saptarshi Bhattacharjee, Adv.]
Mr. Shounak Chanda, Adv.]
Ms. Sayani Gupta, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the financial creditor present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List the matter for further consideration on **09.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.